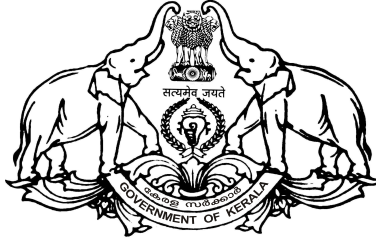




കേരള സർക്കാർ
Government of Kerala
2020



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI
Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 9 Vol. IX	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2020 ഫെബ്രുവരി 18 18th February 2020 1195 കുമാഭം 5 5th Kumbham 1195 1941 മാഘം 29 29th Magha 1941	നമ്പർ } No. } 7
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PART IV Private Advertisements and Miscellaneous Notifications

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Shamsitha M S, Anthikkad House, Kundaliyur P.O., Chavakkad Taluk, Thrissur District, Pin-680 616, holder of S.S.L.C. No. M 069246 with Register No. 354734 of March 2012, in the Higher Secondary Examination Certificate No. HSE 2/2014/217325 with Register No. 1209297 of March 2014 issued by the Secretary, Board of Higher Secondary Examination, Government of Kerala, in the Bachelor of Arts Certificate No. 0802777 with Register No. SNAOAMAR21 of April 2017 dated 24-4-2019 issued by the Vice-Chancellor, University of Calicut, in the Birth Certificate with Registration No. 1666/96 date of Registration 13-11-1996 issued by the Registrar of Births & Deaths, Chavakkad Municipality, have embraced Hinduism from Muslim-Mappila Community as per the Suddhi Certificate No. 8165/2017 dated 23-8-2017 and renewed on 27-3-2019 issued by the

Aryasamaj Secretary, Aryasamaj Mandir, Ram Mohan Road, Kozhikode, with a new name Vismaya. Hereafter I will be a member of Hindu Religion and will be known by the name Vismaya only and have changed my signature as shown below:

Old Signature : Shamsitha

New Signature : Vismaya

This change will come into effect in all records related to me.

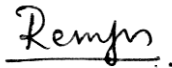
Kundaliyur,
20-9-2019.

SHAMSITHA M S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Remmya.K.R, Thoppiyil House, Kattoor P.O., Mukundapuram Taluk, Thrissur District, Pin-680 702, holder of S.S.L.C. No. C 172580 with Register No. 582942 of March 2002, in the Discharge Certificate No. 185/04 dated 8-4-2004 and renewed on 4-12-2019 issued by the Secretary, Maunathul Islam Association, Ponnani, in the Driving Licence No. 45/4531/2017 dated 30-8-2017 issued by the Asst. LA, Irinjalakuda and also known as Saleema in the PAN Card No. MHEPS1462H issued by the Income Tax Department, Government of India, in the Election Identity Card No. UAZ0307942 issued on 10-1-2013 by the Electoral Registration Officer, 70 Irinjalakkuda LA Constituency, in the Ration Card No. 1843031690 (at Serial No. 5) issued on 24-12-2008 by the Taluk Supply Officer, Mukundapuram, is one and the same person. I have embraced Islam Religion from Hindu-Ezhava Community as per Discharge Certificate No. 185/04 dated 8-4-2004 and renewed on 4-12-2019 issued by the Secretary, Maunathul Islam Association, Ponnani, with a new name Saleema. Hereafter I will be a member of Islam Religion and will be known by the name Saleema only and have changed my signature as shown below:

Old Signature :



New Signature :



This change will come into effect in all records related to me.

Kattoor,
14-1-2020.

REMMYA.K.R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Swapna Mol.S.R, Swapna Bhavan, House No.VP II/263, Neduvankunnu, Mannamkonam P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 125, holder of S.S.L.C. Certificate No. D 506894 with Register No. 251159 of March 2004, have embraced Christianity from Hindu, Nadar Community vide Baptism Certificate dated 22-9-2019, issued by New India Church of God, Vellarada, with the same name. Hereafter I will be a member of Christian Nadar Community.

This change will come into effect in all records related to me.

Neyyattinkara,
20-11-2019.

SWAPNA MOL.S.R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mini Mol.S.R, Swapna Bhavan, House No. VP II/263, Neduvankunnu, Mannamkonam P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 125, holder of S.S.L.C. Certificate No. E 687744 with Register No. 568915 of June 2005, have embraced Christianity from Hindu, Nadar Community vide Baptism Certificate dated 22-9-2019, issued by New India Church of God, Vellarada, with the same name. Hereafter I will be a member of Christian Nadar Community.

This change will come into effect in all records related to me.

Neyyattinkara,
20-11-2019.

MINI MOL.S.R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Minnu A S, Kuravanvila Puthen Veedu, Avanakuzhi, Thannimoodu P.O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 123, holder of S.S.L.C. Certificate No. M 337443 with Register No. 562238 of March 2013, have embraced Christianity from Hindu, Ayyanavar Community vide Baptism Certificate dated 23-12-2019, issued from Revival Ministry of Holiness, Parasuvaikkal, Parassala, with the same name. Hereafter I will be a member of Christian Ayyanavar Community.

This change will come into effect in all records related to me.

Neyyattinkara,
23-1-2020.

MINNU A S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sheela. T, Aluvila Rodarikathu Kadayara Puthen Veedu, Malayinkavu, Cheriyaakolla P. O., Neyyattinkara Taluk, Thiruvananthapuram District, Pin-695 504, holder of School Transfer Certificate with Admission No. 2410, dated 7-6-2001, issued by the Headmaster, Government Higher Secondary School, Palukal, Kanyakumari, Tamil Nadu, also known as Sheela in the Ration Card No. 1106009967 (Sl. No. 3), dated 15-3-2017, issued by the Taluk Supply Officer, Neyyattinkara, and in the Electoral Identity Card No. BRP1760594, dated 20-9-2015, issued by the Electoral Registration Officer, Parassala Assembly Constituency, is one and the same person. Hereafter I have changed my name as Sheela S. R.

This change will come into effect in all records related to me.

Cheriyakolla,
22-1-2020.

SHEELA. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sasikumar Nair S, AP 8/577, Mini Nivas, Erayamcode, Cheriya Konni P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 013; holder of S.S.L.C. Certificate with Admission No. 4444, Register No. 33409 of September 1968; also known as Sasikumar Nair in the Electoral Identity Card No. KL/19/132/369412, dated 15-2-1997, issued by the Electoral Registration Officer, Nedumangad Constituency; and known as Sasikumarannair in the Ration Card No. 1103020430 (S1. No. 9), dated 15-3-2017, issued by Taluk Supply Officer, Thiruvananthapuram; is one and the same person. Hereafter I have changed my name as Aryasala Sasikumar Nair.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-12-2019.

SASIKUMARAN NAIR S

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Prem Doss S Yehudi, Kamala Nivas, Kanjiramkulam P.O., Thiruvananthapuram Pin-695 524, holder of Kerala Gazette with Reg. No. KL/TV(N)/12, Vol. XXXII Trivandrum, 12th May 1987/22nd Vaisakha 1909 (Saka) (No. 19) issued by Kerala Gazette, Government of Kerala have changed my name as Prem Doss Swami Doss Yehudi.

Hereafter I will be known by the name Prem Doss Swami Doss Yehudi only. This change will come into effect in all records related to me.

Kanjiramkulam,
5-12-2019.

PREM DOSS S YEHUDI

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Usha. P, Hargerisim, Vettuvila, TC 09/2140, Mankuzhy, Pangappara P. O., Thiruvananthapuram 695 581, holder of S.S.L.C. Book No. B 171706 with Reg. No. 123247, March 1975, Graduation Degree Certificate Bachelor of Science with Reg. No. 2028/1980 issued from Vice Chancellor, Kerala University, in the PAN Card No. AMYPP3776A issued from Income Tax Department, Government of India, and known as P. Usha in the Post Graduation Degree Certificate Degree of Master of Arts (Sociology) with Register No. 1076 issued from Sri Venkateswara University, in the Marriage Certificate dated 20-1-1994 issued from Marriage Officer issued from

Sub Registrar Office, Kazhakuttom also known as Usha Premdoss in the Election Identity Card No. KL/19/133/534484 dated 7-7-1997 issued from Electoral Registration Officer, Kazhakuttom Constituency and as Usha Premdoss Yehudi in the Passport No. Z3554949 dated 8-3-2016 issued from Passport Office, Trivandrum and as Usha Yehudi.P in the Ration Card No. 1103001231 issued by Taluk Supply Office, Thiruvananthapuram and known as Usha P Yehudi in the Passport of my daughter Betty Bath Yehudi with No. T9904219 issued from Passport Office, Trivandrum, in the CBSE Certificate of my daughter Betty Bath Yehudi with Certificate No. S No. S.S.E/2010/0418114, Roll No. 4152778 issued from All India Secondary School Examination 2010, in the CBSE Mark sheet of my daughter Betty Bath Yehudi with Certificate No. S. No. SSCE/2012/683580 with Roll No. 4634219 issued from All India Senior School Certificate Examination, 2012 and known as P. Usha Yehudi in the Birth Certificate of my daughter Betty Bath Yehudi with Register No. 11481/97 dated 20-6-1997 issued from Corporation of Thiruvananthapuram is one and the same person. Hereafter I will be known by the name Usha P Yehudi only.

This change will come into effect in all records related to me.

Trivandrum,
5-12-2019.

USHA. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Vishnu Prasad. R, Vishnu Bhavan, Gandhipuram, Sreekariyam P.O., Thiruvananthapuram Pin-695 017, holder of S.S.L.C. Book No. E 427229 with Register No. 546061, March 2005, in the Driving Licence No. 22/3957/2008 dated 28-8-2008 issued from Assistant LA, Kazhakuttom, in the PAN Card No. BFQPR3961B issued from Income Tax Department, Government of India and known as Vishnu Prasad in the Election Identity Card No. ARA0053355 dated 15-9-2008 issued from Electoral Registration Officer, 132 Kazhakuttom LA Constituency, in the Ration Card No. 1103001060 dated 15-3-2017 issued from Taluk Supply Office, Thiruvananthapuram is one and the same person. Hereafter I have changed my name as Roy Joseph.R.S and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
17-1-2020.

VISHNU PRASAD. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Deepavarshan J, Sreelekshmi Illam, TC 39/1470, Manacaud P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 036; holder of S. S. L. C. Certificate No. R 173217 with Register No. 658756 of March 2016; Higher Secondary Examination Certificate No. HSE 3/2018/005103 with Register No. 5004982 of March 2018, issued by Board of Higher Secondary Examinations, Government of Kerala; Driving Licence No. TN58 2018 0003495, date of issue 24-4-2018, issued by ALA, RTO, Maduari (South); also known as J Deepavarshan in the Ration Card No. 1101066964 (Sl. No. 2), dated 14-6-2018, issued by Taluk Supply Officer, South, Thiruvananthapuram; and known as Mariappan Alis Deepavarshan in the Birth Certificate with Registration No. 516, date of Registration 7-4-1999, issued by the Sanitary Inspector, Vathalagundu Town Panchayat; is one and the same person. Hereafter I have changed my name as R J Deepak Varshan and will sign accordingly.

This change will come into effect in all records related to me.

Thiruvananthapuram,
22-1-2020.

DEEPAVARSHAN J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Menon Balraj, Rohini, 118A, Sree Narayana Nagar, Pettah P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 024; holder of S. S. L. C. Book No. C019151 with Register No. 171109 of March 1981; Degree of Bachelor of Arts Certificate with Register No. 52598 April 1986, dated 12-5-1987, issued by the Vice Chancellor, University of Calicut; Degree of Master of Arts Certificate with Register No. 3325 May 1988, dated 10-5-1990, issued by the Vice Chancellor, University of Calicut; Service Certificate No. CE/CHN/1677, dated 25-5-1988, issued by the Administrative Officer, Central Excise Divisional Office, Cannanore 1; Driving Licence No. 9/4772/1987, dated 15-9-2017, issued by ALA, Thiruvananthapuram; also known as Balraj Menon in the Identity Card with Serial No. LS-6/05, issued from Central Excise & Customs Commissionerate, Thiruvananthapuram, Government of India; Electoral Identity Card No. YUC0425512, dated

14-1-2014, issued by the Electoral Registration Officer, Thiruvananthapuram LA Constituency; Passport No. U7045333, date of issue 4-12-2019, issued from Passport Office, Thiruvananthapuram; and known as Balraj Balakrishna Menon in the Permanent Account No. ADQPM1306G issued from Income Tax Department, Government of India; is one and the same person. Hereafter I will be known by the name Balraj Menon only.

This change will come into effect in all records related to me.

Thiruvananthapuram,
24-1-2020.

MENON BALRAJ

NOTIFICATION

I, Greeshma M G, Minidale, CNRA 146, Chathiyode Lane, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ayyanavar in my S. S. L. C. Certificate No. F 502850 with Register No. 563693 of March 2006, is corrected as Christian Ayyanavar vide Certificate No. A5-39221/18(2), dated 20-7-2018, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
25-1-2020.

GREESHMA M G

NOTIFICATION

I, Varsha M G, Minidale, CNRA 146, Chathiyode Lane, Nalanchira P. O., Thiruvananthapuram Taluk, Thiruvananthapuram District, Pin-695 015, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Ayyanavar in my S. S. L. C. Certificate No. I 300518 with Register No. 126592 of March 2009, is corrected as Christian Ayyanavar vide Certificate No. A5-39221/18(1), dated 20-7-2018, issued by the Tahsildar, Taluk Office, Thiruvananthapuram.

This change will come into effect in all records related to me.

Thiruvananthapuram,
25-1-2020.

VARSHA M G

NOTIFICATION

I, Das J, Melidakkodu Veedu, Uriyacode, Uriyacode P. O., Vellanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 543, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian, Nadar OBC in my S. S. L. C. Book No. I 197596 with Register No. 332327 of March 1996, is corrected as Christian Latin Catholic vide Certificate No. B2-1258/2020, dated 22-1-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
23-1-2020.

DAS J

NOTIFICATION

I, Aswathy V B, Fred Villa, Mylamoodu, Aruvikkara P. O., Nedumangad Taluk, Thiruvananthapuram District, Pin-695 564, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu, Nadar in my S. S. L. C. Certificate No. E 585321 with Register No. 534836 of June 2005, is corrected as Christian Nadar SIUC vide Certificate No. B2-765/2020, dated 21-1-2020, issued by the Tahsildar, Taluk Office, Nedumangad.

This change will come into effect in all records related to me.

Nedumangad,
24-1-2020.

ASWATHY V B

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Asha John. V. J, Salem Bhavan, Bounder Mukku, Parandode P. O., Aryanad, Nedumangad Taluk, Thiruvananthapuram District, Pin-695 542, holder of S. S. L. C. No. G 627879 with Register No. 129576 of March 2007; Higher Secondary Examination (Class XII) Certificate No. HSE A 328325 with Register No. 5002946 of June 2009 (SAY), issued from Board of Higher Secondary Examination, Government of India; Bachelor of Science in Nursing (Basic) Degree Certificate No. 0197659 with Register No. 09X9204 of September 2014, issued from Rajiv Gandhi University of Health Sciences, Karnataka; Nurse and Midwife Registration Certificate with Register No. KL04201704408, date of Registration 27-10-2017, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; Electoral Identity Card No. TZC0329748, dated 3-10-2016, issued by the Electoral Registration Officer, Aruvikkara Assembly Constituency; Permanent Account No. BCDPJ1793B, issued from Income Tax Department, Government of India; Marriage Certificate

with Registration No. 60/2018, date of Registration 21-6-2018, issued from Devikulangara Grama Panchayat, also known as Asha John Vanajakshy John in the Passport No. P0620457, dated 29-8-2016, issued from Passport Office, Thiruvananthapuram and known as Ashajohn in the Ration Card No. 1105141947 (Sl. No. 3), dated 13-11-2018, issued by the Taluk Supply Officer, Nedumangad, is one and the same person. Hereafter I have changed my name as Asha John.

This change will come into effect in all records related to me.

Parandode,
24-1-2020.

ASHA JOHN. V. J

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Hussain.U, Hussain Manzil, House No. 698, Mudakkal P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 103; holder of S. S. L. C. Book No. C 303242 with Register No. 461754 of March 1982; and known as Muhammed Hussain in the Electoral Identity Card No. JMR1601038, dated 23-10-2015, issued by the Electoral Registration Officer, Chirayinkeezhu Constituency; Ration Card No. 1104143635 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I will be known by the name Muhammed Hussain only.

This change will come into effect in all records related to me.

Chirayinkeezhu,
31-12-2019.

HUSSAIN. U

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Thankamoni T I, M M Nivas, Kuruppu Lane, Kizhuvillam P. O., Chirayinkeezhu Taluk, Thiruvananthapuram District, Pin-695 104; holder of S. S. L. C. Book No. E 110447 with Register No. 111661 of March 1985; and known as Thankamani T I in the Permanent Account No. AKMP19304D, issued from Income Tax Department, Government of India; Ration Card No. 1104091120 (Sl. No.1) dated 15-3-2017, issued by Taluk Supply Officer, Chirayinkeezhu; is one and the same person. Hereafter I will be known by the name Thankamani T I only.

This change will come into effect in all records related to me.

Chirayinkeezhu,
28-1-2020.

THANKAMONI T I

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rajam S, Peace Cottage, House No. 39, Nattupara, Cheenivila, Koovalassery P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 512; holder of S. S. L. C. Certificate No. C 280190 with Register No. 524064 of March 1990; Degree of Bachelor of Commerce Certificate with Register No. 6224/S'96, dated 31-12-1999, issued by the Vice Chancellor, University of Kerala; Certificate in Post Graduate Diploma in Computer Science & Applications with Register No. PG591/2000, issued from Regional Computer College, Thiruvananthapuram; Certificate in Tally with Register No. TAL806/2001, issued from Regional Computer College, Thiruvananthapuram; Driving License No. 22/2431/2009, dated 1-6-2009, issued by Asst. L A. Kazhakkuttam; also known as Rodha in the Ration Card No. 1170042357 (Sl. No. 5), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada; Certificate issued from the Convent Visitor Bishop; and Rajam in Electoral Identity Card No. KL/20/137/474516, dated 14-7-1997, issued by the Electoral Registration Officer, Nemom Constituency; is one and the same person. Hereafter I have changed my name as Sr. Rodha and will sign accordingly.

This change will come into effect in all records related to me.

Kattakada,
25-12-2019. RAJAM S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Nisha S, Madathuvila Veedu, Valicode, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of S. S. L. C. Book No. I 416175 with Register No. 294771 of March 1996, have embraced Christianity from Hindu, Sambava Community vide Baptism Certificate dated 7-1-2020, issued from New India Church of God, Valicode, with the same name. Hereafter I will be a member of Christian Sambava Community.

This change will come into effect in all records related to me.

Kattakada,
9-1-2020. NISHA S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shiji S K, Vattavila Puthen Veedu, Kiliyodu, Perumpazhuthoor P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 126, holder of S. S. L. C. Certificate No. N 105753 with Register No. 112580 of March 2013, have embraced Christianity from Hindu, Nadar Community vide Baptism Certificate dated 5-1-2020, issued from CSI Kuzhivila, Mulluvila P. O., South Kerala Diocese, Nellikkakuzhi District, with the same name. Hereafter I will be a member of Christian Nadar Community.

This change will come into effect in all records related to me.

Kattakada,
22-1-2020. SHIJI S K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Radha K, Madathuvila Veedu, Valicode, Ottasekharamangalam P. O., Kattakada Taluk, Thiruvananthapuram District, Pin-695 125, holder of Ration Card No. 1170020683 (Sl. No.1), dated 15-3-2017, issued by Taluk Supply Officer, Kattakada, have embraced Hinduism from Sambavar Christian Community vide Suddhi Certificate No. 28775/2020, dated 18-1-2020, issued from Aryasamaj, Thiruvananthapuram, with the same name. Hereafter I will be a member of Hindu Sambavar Community.

This change will come into effect in all records related to me.

Kattakada,
23-1-2020. RADHA K

NOTIFICATION

I, Lathakumary A, Saintsvilla, Kakkottumoola, Mayyanad P. O., Kollam Taluk, Kollam District, Pin-691 303, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Parava Xian my S. S. L. C. Book No. E 545185 with Register No. 219176 of March 1986 is corrected as Christian-Latin Catholic Vide Certificate No. 30723/19/A5/K.Dis. dated 23-12-2019 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Mayyanad,
31-12-2019. LATHAKUMARY A

NOTIFICATION

I, F Ashakumari, Puthenpurayil veedu, Koduvilachery, East Kallada Village, Kollam Taluk, Kollam District, Pin-691 502, do hereby notify for the information of all concerned authorities and the public that my Community which is wrongly entered as X'ian, Parava X' ian in my S. S. L. C. Book No. A 330121 with Register No. 358196 of March 1988 is corrected as Christian Latin Catholic vide Certificate No. 32901/19/A5/K. Dis. dated 23-12-2019 issued by the Tahsildar Taluk Office, Kollam.

This correction will come into effect in all records related to me.

East Kallada,
6-1-2020.

F ASHAKUMARI

NOTIFICATION

I, Diana Francis, Kaleekkal Kadapuram, Mundakkal East, Mundakkal Village, Kollam Taluk, Kollam District-691 001, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Christian Bharatha in my Duplicate S.S.L.C. B No. 523760 with Register No. 171521 of March 2002 is corrected as Christian Latin Catholic Community vide Certificate No. 21613/19/A5/K.Dis. dated 4-11-2019 issued by the Tahsildar, Kollam Taluk.

This correction will come into effect in all records related to me.

Kollam,
30-12-2019.

DIANA FRANCIS

NOTIFICATION

I, P Chandra Bose, Punnavila Thodiyil Veedu, Vellimon West P. O., Kundara, Kollam Taluk, Kollam District, Pin-691 511, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Xian, Parava in my S.S.L.C. Book No. A 343584 with Register No. 357725 of March 1988, is corrected as Christian Latin Catholic vide Certificate No. 31532/19/A5/K.Dis. dated 13-1-2020, issued by the Tahsildar, Taluk Office, Kollam.

This change will come into effect in all records related to me.

Kollam,
20-1-2020.

P CHANDRA BOSE

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shanavas.S, Kottakkattu Kizhakkathil, Edakkulangara P. O., Karunagappally Taluk, Kollam District, Pin-690 523, have changed the name of my minor son Faris Ahammed.S, holder of Extract of the Admission Register with Admission No. 10891, date of Admission 11-4-2018, issued by the Principal, Sree Buddha Central School, Karunagappally, Kollam and in the Birth Certificate with Registration No. 44/2012, date of Registration 28-1-2012, issued by the Secretary Registrar of Births and Deaths, Pallickal Gramapanchayat, Pathanamthitta as Amjad.S

This change will come into effect in all records related to him.

Kollam,
4-1-2020.

SHANAVAS.S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vahab. T, Vilayil Veedu, North Mynagapally P. O., Kollam, holder of S.S.L.C. No. A 490848 with Register No. 798675 of March 2005, in the Marriage Certificate No. 30/2014 dated 4-2-2014 with Registration No. 13/2014 date of Registration 4-2-2014 issued by Registrar of Marriages (Common) Secretary, Krishnapuram Grama Panchayath, Krishnapuram P. O., Alappuzha, Kerala India, in the Driving License No. 23/4907/2011 dated 14-9-2017 issued by Assistant LA Kunnathoor, in the PAN Card No. BKGPT0527E issued by Income Tax Department, Govt. of India in the Birth Certificate of my Daughter Safa Fathima V with Registration No. 178/2015 date of Registration 24-1-2015 issued by Registrar of Births and Deaths & Secretary, Ochira Grama Panchayath in the Insurance Card No. P8Y5TGZEX issued by the National Health Authority of India, known as Vahab in the Election Identity Card No. KRR2056604 dated 11-5-2002 issued by the Election Registration Officer, Kunnathoor LA Constituency, known as Vahab Thajudeen in the Passport No. K2730614 issued on 2-1-2012 by Passport Officer, Thiruvananthapuram and also known as Abdul Vahab (Sl. No. 3) in the Ration Card No. 1211041692 dated 15-3-2017 issued by the Taluk Supply Officer, Kunnathoor is one and the same person. Hereafter I have changed my name as Abdul Vahab. T

This change will come into effect in the all records related to me.

Kollam,
6-1-2020.

VAHAB. T

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kala. S. Raveendran, Ganapathy Vilakom, Kulathupuzha, Kulathupuzha P. O., Punalur Taluk, Kollam District, Pin-691 310, holder of All India Secondary School Examination, 2005 Certificate S. No. SSE/2005/467035 with Roll No. 4131607 of March 2005, issued from Central Board of Secondary Education, Delhi; Bachelor of Science in Nursing Degree Certificate No. C 07773 with Register No. KH. NU. U5NUR08353, dated 16-9-2012, issued from Amrita Vishwa Vidyapeetham University; Nurse and Midwife Registration Certificate with Registration No. 57986, date of Registration 9-10-2012, issued from Kerala Nurses and Midwives Council, Thiruvananthapuram; Birth Certificate with Registration No. 1679/89, date of Registration 25-9-1989, issued by the Registrar of Births and Deaths, Thiruvananthapuram Corporation; Electoral Identity Card No. NVU0413203, dated 29-6-2015, issued by the Electoral Registration Officer, Punalur Assembly Constituency; Driving Licence No. 25/185/2016, dated 7-1-2016, issued by the ALA Punalur, also known as Kala. S. Ravindran in the Permanent Account No. BXYPR5773B, issued from Income Tax Department, Government of India, known as Kala Raveendran in the Ration Card No. 1272008905 (Sl. No. 2), dated 27-11-2019, issued by the Taluk Supply Officer, Punalur, known as Kala Arun in the Employment Certificate No. 286/2020 (presently working as Staff Nurse Gr. II in Family Health Centre, Thenmala), issued by the Medical Officer, Family Health Centre, Thenmala; War Widow Identity Card Serial No. KER 6/023611, dated 4-8-2015, issued by the Zilla Sainik Welfare Officer, Kollam, and in the Pension Payment Order No. F/BC/20014/2015, dated 23-3-2015, issued from Office of the Principal C. D. A (Pensions) Allahabad, of my husband Arun. S, is one and the same person. Hereafter I will be known by the name Kala. S. Raveendran only.

This change will come into effect in all records related to me.

Kulathupuzha,
22-1-2019.

KALA. S. RAVEENDRAN

NOTIFICATION

I, Aiswarya Jayakumar, Adimavunkal House, Thadiyoor P. O., Kadayar, Ranni Taluk, Pathanamthitta District, Pin-689 545, do hereby notify for the information of all concerned authorities and the public that my Religion and Caste is wrongly entered in my S. S. L. C. No. R110203 with Register Number 589739 of March 2016 as Hindu Ezhava is corrected as Christian Cheramar vide Certificate No. A3-188/2020/K.Dis. dated 16-1-2020 issued by the Tahsildar, Taluk Office, Ranni.

This correction will come into effect in all records related to me.

Thadiyoor,
18-1-2020.

AISWARYA JAYAKUMAR

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Sherly Baby, Tharkolil, Valanjavattom P.O., Thiruvalla Taluk, Pathanamthitta District, Pin-689 401, presently working as Upper Primary School Assistant (PEN No. 848574), in Venmoney Salem Upper Primary School, Kozhuvallor, holder of S. S. L. C. Book No. B 320563 with Register No. 320677 of March 1989; Pre-Degree Examination Certificate Sl. No. 6965 with Register No. 60550 of April 1991, issued from University of Kerala; Bachelor of Science Degree Certificate No. 072590 with Register No. 23330 of April 1993, issued by the Vice-Chancellor, University of Kerala; Bachelor of Education Degree Certificate No. 103577 with Register No. 2165 of November 1995, issued by the Vice-Chancellor, University of Kerala; Kerala Teachers Eligibility Test Certificate No. KTET-48672 with Register No. 204443, dated 18-4-2016, issued from Department of General Education, Government of Kerala; ICT Basic Training Programme Certificate No. 4123 with Register No. 1401416, dated 9-4-2019, issued from Kerala Infrastructure and Technology for Education (KITE), General Education Department, Government of Kerala; Ration Card No. 1313039455 (Sl. No. 4), dated 15-3-2017, issued by the Taluk Supply Officer, Thiruvalla; Permanent Account No. BMXPS6874G, issued from Income Tax Department, Government of India; Permanent Retirement Account No. 110133312568, issued from National Pension System Central Recording Agency (CRA); Employee Provident Fund Account No. KR/TVM/0009731/000/0000068, issued from Employees' Provident Fund Organisation Sub Regional Office, Thiruvananthapuram; Karvy Stock Broking Limited Client Master List with Client ID 16119009, date of activation 11-12-2007, issued from Karvy Stock Broking Limited; Marriage Certificate with Registration No. 219/2018, date of Registration 19-5-2018, issued from Thiruvalla Municipality, also known as Sherly Cessil in the Passport No. R 1999925, dated 18-7-2017 issued by the Passport Officer, Passport Office, Thiruvananthapuram, and known as Sherly in the Electoral Identity Card No. JNW0828640, dated 29-7-2000, issued by the Electoral Registration Officer, Thiruvalla LA Constituency, is one and the same person. Hereafter I will be known by the name Sherly Cessil only consequent on my marriage.

This change will come into effect in all records related to me.

Valanjavattom,
20-1-2020.

SHERLY BABY

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Santosh Lionel Thomas, 97 J. P Nagar Stage-2, RSPO, Thiruvalla Taluk, Pathanamthitta District, Pin-689 111, have changed the name of my minor daughter Abigali Mary Lionel, holder of Birth Certificate with Registration No. 1005, date of Registration 14-8-2018, from Office of the Registrar of Births and Deaths, C. H. C. BISRA, Sundargarh, Odisha State; Passport No. S0046175, dated 30-5-2018, issued from Passport Office, Bhubaneswar, as Abigail Mary Lionel.

This change will come into effect in all the records related to her.

Thiruvalla,
18-12-2019.

SANTOSH LIONEL THOMAS

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Lillykutty M. A., Njaliyantharayil, Kottakkam, Muttom P. O., Alappuzha District, Pin-690 511, holder of Extract of Admission Register with Admission No. 3866 date of Admission 22-5-1978 issued from M.T.S. Girls High School, Anaprambal, also known as Lillykutty in the Birth Certificate of my daughter Meriya Mohan (Registration No. 4248/2005 date of Registration 8-12-2005 issued from Thiruvalla Municipality) in Election Identity Card No. KMJ1122050 dated 1-7-2015 issued by the Electoral Registration Officer, Harippad L A Constituency, in Marriage Certificate No. 45/2004/IV date of Marriage 29-4-2004 issued from Sub Registrar Office, Cheppad, and also as Lillykutty Anthraose in Ration Card No. 1420078022 dated 15-3-2017 issued by Taluk Supply Officer, Karthikappally is one and the same person. I have embraced Hinduism from Christian Cheramar Community as per Suddhi Certificate No. 28399/019 dated 10-4-2019 issued from Aryasamaj, Thiruvananthapuram with the name Manjula Mohan. Hereafter I will be a member of Hindu Cheramar Community and will be known by the name Manjula Mohan and will sign accordingly.

This change will come into effect in all records related to me.

Muttom,
2-5-2019.

LILLYKUTTY M. A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Somalatha C S, Meera Bhavan, House No. 343, Chengalam South P. O., Kottayam Taluk, Kottayam District, Pin-686 022; holder of S. S. L. C. Book No. E 309496 with

Register No. 195790 of March 1992; Pre Degree Examination Certificate with Register No. 14535, dated 25-2-1995, issued by Controller of Examinations, Mahatma Gandhi University; Driving Licence No. 5/328/2006, dated 30-1-2014, issued by LA, Kottayam; and known as Somalatha in the Electoral Identity Card No. KL/13/090/255719, dated 15-5-1998, issued by the Electoral Registration Officer, Kottayam Constituency; Permanent Account No. CCNPS4811G, issued from Income Tax Department, Government of India; is one and the same person. Hereafter I have changed my name as Somu C S consequent on change of my gender from female to male and will sign accordingly.

This change will come into effect in all records related to me.

Kottayam,
27-12-2019.

SOMALATHA C S

NOTIFICATION

It is hereby notified for the information of all the authorities concerned and the public that I, Ragesh Babu C. R., S/o. M. P. Raju Chelakkallungal House, Pullolickal Colony, Kothala P.O., Pampady, Kottayam District, Kottayam Taluk, Kooroppada Village, Pin-686 502, holder of the Extract of School Admission Register with Admission No. 2681 date of Admission 20-5-1985 issued from N. S. S. High School, Kothala in the Mark List of Standard VIII of the same School issued on 16-3-1997 in the Ration Card No. 1523021782 (Sl. No. 3) dated 15-3-2017 issued by the Taluk Supply Officer, Kottayam, in the Birth Certificate with Registration No. 739/2009 dated 23-9-2009 of my son Visakh. C. R., issued by the Registrar of Birth and Death, Vijayapuram Grama Panchayath on 19-10-2012 and known as Rakesh Babu. C. R. in the Electoral Identity Card No. BRG 1145077 dated 13-10-2000 issued by the Electoral Registration Officer, Puthuppally Constituency, in the Birth Certificate with Registration No. 185/06 dated 27-1-2006 of my son Vyshak. C. R. issued by the Birth and Death Registrar of Chirakkadavu Grama Panchayath on 2-5-2011 and also known as Rajesh Babu. C. R. in the Driving Licence No. 5/3303/1997 dated 19-1-2018 issued by the Asst. L.A., Kottayam is one and the same person. Hereafter I have changed my name as Rajesh. C. R.

This change will come into effect in all records related to me.

Kottayam,
24-1-2020.

RAGESH BABU. C. R

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rinku Alex Joseph, Moolayil House, Kiliroor North P. O., Kottayam Taluk, Kottayam-686 020, holder of All India Secondary School Examination 2009 Marks Statement with S. No. SSE/2009/0378160, Roll No. 4136626, dated 26-5-2009, issued from Central Board of Secondary Education, Delhi, All India Senior School Certificate Examination 2011 Marks Statement with S. No. SSCE/2011/320088, Roll No. 4619175, dated 23-5-2011, issued from Central Board of Secondary Education, Delhi, Degree of Bachelor of Technology Certificate with Register No. NCALEAU037 of November 2015, issued from University of Calicut, Passport No. P1613603, date of issue 9-6-2016, issued by Regional Passport Officer, Cochin, Birth Certificate with Registration No. I-426/93, date of Registration 24-7-1993, issued by Registrar, Births & Deaths, Kottayam Municipality, Election Identity Card No. ZMG0253070, dated 6-1-2012, issued by Electoral Registration Officer, Ettumanoor LA Constituency, Driving Licence No. 5/6771/2011, dated 13-9-2011, issued by Asst. L.A Kottayam, PAN Card No. BDYPJ1132L, issued from Income Tax Department, Govt. of India have changed my name as Alex Joseph and will sign accordingly.

This change will come into effect in all records related to me.

Kiliroor North,
27-1-2020.

RINKU ALEX JOSEPH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Vimal Kumar. K., Kadayilparampu, Kurumpanadom P. O., Mammoodu, Changanacherry Taluk, Kottayam-686 536, holder of Standard X-Equivalency Examination Certificate No. EE 05271 with Register No. 311439, of August 2010, issued from Government of Kerala, Driving Licence No. 33/2554/2007, dated 24-4-2019, Vimal Kumar. K., Kadayilparambu, Mammoodu, Changanasserry, issued by Asst. L.A. Changanacherry, ID Card No. FLT 1768977, Vimal Kumar, Kadayilparambu 10, Puliyaikkunnu, Madappally-686 536, issued by Electoral Registration Officer, Changanacherry, LA Constituency and also known as Vimal in the Ration Card No. 1524042185 dated 15-3-2017, issued by Taluk Supply Officer, Changanacherry is one and the same person. I have embraced Christianity from Hindu, Nadar Community as per Baptism Certificate with Reference Number BR/P29/29-2003, dated 20-8-2019, issued from Assumption Church, Kurumpanadom with a new name Thomas. Hereafter I will be a member of Christian Religion and have changed my name as Thomas. K. and will sign accordingly.

This change will come into effect in all records related to me.

Kurumpanadom.

VIMAL KUMAR. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Anil Pantha, Mattel House, Arakulam P. O., Idukki District, Pin-685 591, holder of S. S. L. C. No. M 077524 with Register No. 415622 of March 2012; Higher Secondary Examination Certificate No. HSE 2/2014/142933 with Register No. 1136132 of March 2014, issued from Board of Higher Secondary Examination, Government of Kerala; Bachelor of Commerce Degree Certificate with Register No. 140021020399 of March 2017, issued from Mahatma Gandhi University, Kottayam, also known as Anil Pantha in the Birth Certificate with Registration No. 2052041400584, date of Registration 21-7-2011, issued from Office of the Local Registrar, Ward No. 2, Shuklagandaki Municipality, Tanahun District, Government of Nepal, and known as Anil in the Ration Card No. 1628040167 (Sl. No. 6), dated 24-12-2008, issued by the Taluk Supply Officer, Thodupuzha, is one and the same person. Hereafter I will be known by the name Anil Pantha only.

This change will come into effect in all records related to me.

Arakulam,
1-11-2019.

ANIL PANTHA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Badirshah. K. N., Korakandam Olipparambil, Veliyath Nadu P. O., Aluva Taluk, Ernakulam District, Pin-683 511, holder of S. S. L. C. No. J-196347 with Register No. 215204 of May 2009; Kerala Government Certificate Examination (Automobile Engineering) Mark List Serial No. A 0364879 with Register No. 10410868 of June 2011, issued from Department of Technical Education, Government of Kerala, also known as Badirsha. K. N in the Automobile Engineering Diploma Examination Mark List Sl. No. 1059 with Register No. 4131 of June 2011, issued from Society for Human Resources and Skill Development, Thiruvananthapuram, known as Badusha Noushad in the Birth Certificate with Registration No. 540/94, date of Registration 15-2-1994, issued from Aluva Municipality and known as Badusha in the Ration Card No. 1737049491 (Sl. No. 2), dated 15-12-2018, issued by the Taluk Supply Officer, Paravur, is one and the same person. Hereafter I have changed my name as Badusha. K. N.

This change will come into effect in all records related to me.

Veliyath Nadu,
12-12-2019.

BADIRSHAH. K. N

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Eleza Vinod, Manjila House, Gandhi Nagar 3rd Street, Peringavu P. O., Thrissur Taluk, Thrissur District, Pin-680 008, holder of Indian Certificate of Secondary Education (Class-X) Pass Certificate No. TD 70031385 with Unique ID 6172995 issued by the Chairman, Council for the Indian School Certificate Examinations, New Delhi, in the Indian School Certificate (Class-XII) Pass Certificate No. BL 70006751 with Unique ID 6172995 issued by the Chairman, Council for the Indian School Certificate Examinations, New Delhi, in the Birth Certificate with Registration No. 1056 date of Registration 13-4-2000 issued by the Health Supervisor, Corporation of Cochin and also known as Manjila Eleza Vinod in the Indian Passport No. S2049559 issued on 16-5-2018 by the Regional Passport Officer, Cochin, is one and the same person. Hereafter I have changed my name as Eleza Vinod Manjila.

This change will come into effect in all records related to me.

Thrissur,
6-9-2019.

ELEZA VINOD

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Snehalatha K.V., Kuttikadan House, Manalur P. O., Thrissur Taluk, Thrissur District, Pin-680 617, holder of S. S. L. C. Book No. C 255280 with Register No. 178331 of March 1990 and in the Election Identity Card No. SFQ0741082 issued on 22-4-2016 by the Electoral Registration Officer, 64 Manalur Assembly Constituency, I have embraced Christian from Hindu-Pulaya Community as per the Baptism Certificate No. 2/2006 dated 1-11-2019 issued by the Archdiocese of Thrissur. Hereafter I will be a member of Christian Religion and will be known by the same name.

This change will come into effect in all records related to me.

Manalur,
27-1-2020.

SNEHALATHA K. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sulaikha. K. S., Padinhare Maliyekkal House, Pallam Post, Thalappilli Taluk, Thrissur District, Pin-679 532, holder of School Admission Register Extract with Admission No. 12923, date of Admission 1-6-1990, of G.H.S.S., Kuttippuram, also known as Sulaikha Beevi in the Electoral Identity Card No. GVQ1695782, dated 26-7-2007, issued by the Registration Officer, Chelakkara LA Constituency, in the Marriage Certificate No. 4709/2015, with Registration No. 256/2015, date of Registration

12-6-2015, issued by the Local Registrar of Marriages (Common), Kuttippuram Grama Panchayat, in the Birth Certificate with Registration No. 565/2006, date of Registration 19-8-2006, issued by the Sub Registrar of Births and Deaths, Kadangode Grama Panchayat, of my son Sayyid Hasanul Shameel Thangal in the Birth Certificate with Registration No. 501/1998, date of Registration 26-11-1998, issued by the Registrar of Births and Deaths, Kuttippuram Grama Panchayat, of my son Seyyid Muhammed Nizamudheen. P. M in the Birth Certificate with Registration No. 39/2002, date of Registration 1-1-2002, issued by the Registrar of Births and Deaths, Ottapalam Municipality, of my another son Sayed Muhammed Uvais Thangal and in the Secondary School Examination (Session 2013-15), Certificate S. No. SSE/2015 0916182 with Roll No. 4347863, dated 28-5-2015 of CBSE, Delhi, of my son Seyyid Muhammed Nizamudheen. P. M, as Sulaikhabeevi in the Ration Card No. 1842050658 (Sl. No. 15), issued by the Taluk Supply Officer, Thalappilli, and as Kottappurathu Saqaf Sulaikha Beevi in the Passport No. M8816320, date of issue 14-5-2015, issued from the Passport Office, Cochin, is one and the same person. Hereafter I have changed my name as Sulaikha Beevi. K. S.

This change will come into effect in all records related to me.

Pallam,
9-1-2020.

SULAIKHA. K.S.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Velayudhan. K., Puthanpariyarath House, Kothayur, Vaniyamkulam P. O., Ottapalam Taluk, Palakkad-679 522 holder of S. S. L. C. Book No. A 374069 with Register No. 181610 of 1974 March, Register No. 5215 of 1974 September, Register No. 243342 of 1975 March, in the PAN Card No. BFEPV1237A issued from Income Tax Department, Govt. of India, in the Marriage Certificate with Registration No. 41/87, date of Registration 24-11-1987 issued by the Executive Officer, Vaniyamkulam Panchayat, also known as Velayudhan Kizhakkumkara in the Passport No. H 8797745 dated 12-5-2010 issued by the Superintendent, Passport Office, Malappuram, known as Velayudhan in the Ration Card No. 1948205707 dated 15-3-2017 issued by the Taluk Supply Officer, Ottapalam, known as Vasudevan. K in the S. S. L. C. No. F 060301 with Register No. 293105 of March 2006 of his daughter Vandana. P. in the Birth Certificate of my daughter Aswathy. P with Registration No. 4269/92, date of Registration 5-11-1992 issued by the Registrar of Births and Deaths, Ottapalam Municipality, known as Vasudevan Nair. K in the S. S. L. C. No. G 589610 with Register No. 372716 of March 2007 of his daughter Aswathy. P is one and the same person. Hereafter, I will be known by the name Vasudevan. K only and will sign accordingly.

This change will come into effect in all records related to me.

Vaniyamkulam,
13-1-2020.

VELAYUDHAN. K

NOTIFICATION

I, Prabhakaran. V. P, Vadakkekara Puthan Veetil, Ambalavattom P. O., Panamanna, Ottapalam Taluk, Palakkad-679 501, do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Viswakarma in my S. S. L. C. No. A 168722 with Register No. 95480 of March 2000, Register No. 332906 of March 2001 is corrected as Hindu-Moopar (OBC) vide Certificate No. SRC1-2528/2019 dated 9-12-2019 issued by the Tahsildar, Ottapalam Taluk.

This correction will come into effect in all records related to me.

Ambalavattom,
12-12-2019.

PRABHAKARAN. V. P

NOTIFICATION

I, Prakasan. V. P, Vadakkekara Puthan Veetil, Ambalavattom P. O., Panamanna, Ottapalam Taluk, Palakkad - 679 501 do hereby notify for the information of all authorities concerned and the public that my Community which is wrongly entered as Hindu-Viswakarma in my S. S. L. C. No. A168724 with Register No. 95483 of March 2000, Register No. 332907 of March 2001 is corrected as Hindu-Moopar (OBC) vide Certificate No. SRC1-2527/2019 dated 9-12-2019 issued by the Tahsildar, Ottapalam Taluk.

This correction will come into effect in all records related to me.

Ambalavattom,
12-12-2019.

PRAKASAN. V. P

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Raseena.T., Palakkathondi House, Cheruvannur, Elankur Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of S. S. L. C. No. E 522351 with Register No. 108887, of June 2005, mentioned in the Birth Certificate with Registration No. 525/2014, date of Registration 17-1-2014, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor daughter Fathima Rajwa. K., in the Birth Certificate with Registration No. 6742/2017, date of Registration 4-8-2017, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor daughter Fathima Rabiyya. K., and in the Birth Certificate with Registration No. 36/2010, date of Registration 1-1-2010, issued by the Registrar of Births and Deaths. Manjeri Municipality, of my another minor daughter Fathima Rana. K., also known as Raseena in the Electoral Identity Card No. RYR0127399, dated 28-8-2010, issued by the Electoral Registration Officer, Malappuram LA Constituency, and in the Ration Card No. 2051150980. (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Raseena. P.

This change will come into effect in all records related to me.

Valluvambram,
26-12-2019.

RASEENA. T.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohammed Thrikolath, Veliparambath House, Perumparamba, Near G. H. S. S., Ugrapuram Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of S. S. L. C. Book No. C 124779 with Register No. 13530, of September 1982, Driving Licence No. 10/6882/2017, dated 11-4-2017, issued by the Assistant Licensing Authority, Malappuram, and Pension Payment Order No. 111825217, dated 20-7-2018, issued from the Office of the PRL Accountant General, (A&E), Kerala, Thiruvananthapuram, also known as Mohammed Tharikolath in the PAN Card with Permanent Account No. BXMPM4709G, issued from the Income Tax Department, Government of India, as Muhammedabdulla in the Electoral Identity Card No. KL/05/033/375123, dated 8-5-1998, issued by the Electoral Registration Officer, Manjeri Constituency, and in the Ration Card No. 2051019447, (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Mohammed Abdulla Thrikolath.

This change will come into effect in all records related to me.

Ugrapuram,
21-12-2019.

MOHAMMED THRIKOLATH

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Kunhachu. M., Karappoola House, Pattarkulam, Narukara Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of School Admission Register Extract with Admission No. 1344, date of Admission 4-10-1968, of G. L. P. School. Vettikkattiri, also know as Kunjaysha in the Electoral Identity Card No. KL/05/033/018335 dated 21-4-1998, issued by the Electoral Registration Officer, Manjeri Constituency, as Madathingal Ayisha in the Birth Certificate with Registration No. 1413/2000, date of Registration 11-8-2000, issued by the Registrar of Births and Deaths, Pandikkad Grama Panchayat, of my son Ashif Saheer. K. P., and as Kunhayisa in the Ration Card No. 2051098804 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, is one and the same person. Hereafter I have changed my name as Ayisha. M.

This change will come into effect in all records related to me.

Narukara,
23-12-2019.

KUNHACHU. M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Pathumma. K., Kuruniyan House, Cholakkal, Payyanad Post, Ernad Taluk, Malappuram District, Pin-676 122, holder of School Admission Register Extract with Admission No. 1910, date of Admission 25-5-1983, of G. H. S. Karakunnu, also known as Fathima in the Electoral Identity Card No. ULI1438506, dated 2-6-2015, issued by the Electoral Registration Officer, Manjeri Constituency, as Fathimamoideen in the Ration Card No. 2051004681 (Sl. No. 1), issued by the Taluk Supply Officer, Ernad, Manjeri, as Kalathingal Pathumma in the Passport No. K 1298061, date of issue 29-9-2011, issued from the Passport Office, Malappuram, as Pathumma in the Secondary School Examination (Session 2012-14), Certificate S. No. SSE/2014 0993273, with Roll No. 4210870, dated 19-5-2014, of CBSE, Delhi, of my daughter Ribna. K., and in the Birth Certificate with Registration No. 7060, date of Registration 6-12-1997, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my daughter Ribna. K., is one and the same person. Hereafter I have changed my name as Fathima. K.

This change will come into effect in all records related to me.

Payyanad,
23-12-2019.

PATHUMMA. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Ayamutty. P. K., Peruvan Kuzhiyil House, Down Hill Post, Ernad Taluk, Malappuram District, Pin-676 519, holder of S. S. L. C. Book No. A 374692, with Register No. 3015, of March 1974, also known as Ahammed Kutty in the Electoral Identity Card No. RYR0690370, dated 22-10-2015, issued by the Electoral Registration Officer, Malappuram Constituency, as Ahammethkutty in the Ration Card No. 2051151310 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri, as Ayamutty in the Birth Certificate with Registration No. 356/1981, date of Registration 24-3-1981, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my daughter Farija, as Ahamed Kutty.P.K. in the S. S. L. C. No. N 219155, with Register No. 440737, of March 2013, of my son Fayiz. P. K., and in the S. S. L. C. Book No. H 356510, with Register No. 407590, of March 1995, of my another son Fabin. P. K., and as Ahamed Kutty in the Birth Certificate with Registration No. 1899/96, date of Registration 20-9-1996, issued by the Sub Registrar of Births and Deaths, Valanchery Grama Panchayath, of my son Fayiz, is one and the same person. Hereafter I have changed my name as Ahammed Kutty. P. K.

This change will come into effect in all records related to me.

Down Hill,
24-12-2019.

AYAMUTTY. P. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mohamedali Musliarakath, Musliarakath House, Cherani, Karuvambram Post, Ernad Taluk, Malappuram District, Pin-676 123, holder of S. S. L. C. Book No. D 149152, with Register No. 99685, of March 1983, National Trade Certificate No. 229581, of January 1986, of State Council For Vocational Training, Government of Kerala, also known as Mohamed Ali in the Electoral Identity Card No. ULI1378397, dated 4-12-2014, issued by the Electoral Registration Officer, Manjeri Constituency, as Mohammed Ali in the Duplicate Driving Licence No. 10/4356/1992, dated 28-4-2015, issued by the Assistant Licensing Authority, Malappuram, as Musliarakath Mohamed Ali in the Passport No. L 7157238, date of issue 19-2-2014, issued from the Passport Office, Malappuram, as Muhammedali in the Ration Card No. 2051130584 (Sl. No. 6), issued by the Taluk Supply Officer, Ernad, Manjeri as Mohammed Ali. M. in the S. S. L. C. No. P 149852, with Register No. 237215, of March 2014, of my son Nibras Ahammed. M., and in the Birth Certificate with Registration No. 1246/2010, date of Registration 2-3-2010, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my minor daughter Nooriya. M., is one and the same person. Hereafter I have changed my name as Mohammedali Musliarakath.

This change will come into effect in all records related to me.

Karuvambram,
24-12-2019.

MOHAMEDALI MUSLIARAKATH.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Ishakh Akkarakkadan, Akkarakkadan House, Kavanur Post, Ernad Taluk, Malappuram District, Pin-673 639, holder of School Admission Register Extract with Admission No.1655, date of Admission 30-5-1992, of C. H. M. K. M. H. S., Kavanur, also known as Ishakh in the Electoral Identity Card No. ZGR0584672, dated 20-9-2015, issued by the Electoral Registration Officer, Eranad Constituency, as Ishakk in the Ration Card No. 2051197951 (Sl. No. 5), issued by the Taluk Supply Officer, Ernad, Manjeri, as Ishaque. A. K. in the S. S. L. C. No. T 446113, with Register No. 354603, of March 2018, of my daughter Shibla Sharin, and in the Birth Certificate with Registration No. 677/04, date of Registration 16-8-2004, issued by the Registrar of Birth and Death, Kuzhimanna Grama Panchayat, of my minor son Muhammed Shahl, as Ishaque in the Birth Certificate with Registration No. 1337/2002, date of Registration 5-6-2002, issued by the Registrar of Birth and Death, Omassery Panchayat, of my daughter Shibla Sharin, and as Ishaque Akkarakkadan in the Birth Certificate with Registration No. 9481/2012, date of Registration 14-11-2012, issued by the Registrar of Births and Deaths, Manjeri Municipality, of my another minor son Ali Swabah. A. K., is one and the same person. Hereafter I will be known by the name Ishaque Akkarakkadan only.

This change will come into effect in all records related to me.

Kavanur.

ISHAKH AKKARAKKADAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Pathummakutty. K., Kottoor House, Nambooripotty Post, Nilambur Taluk, Malappuram District, Pin-679 333, holder of Standard X-Equivalency Certificate No. AF 110567, with Register No. 119615, of September 2014, Driving Licence No. 71/4207/2017, dated 17-6-2019, issued by the Assistant Licensing Authority, Nilambur, also known as Fathima in the Electoral Identity Card No. KSH2034189, dated 3-10-2002, issued by the Electoral Registration Officer, Nilambur LA Constituency, in the S. S. L. C. No. S 735633, with Register No. 418007, of March 2017, of my daughter Rishna. M. K., in the Birth Certificate with Registration No. 678/2001, date of Registration 6-11-2001, issued by the Registrar of Births and Deaths, Vazhikkadavu Grama Panchayat, of my daughter Rishna. M. K., and in the Birth Certificate with Registration No. 211/2009, date of Registration 13-7-2009, issued by the Registrar of Births and Deaths, Vazhikkadavu Grama Panchayat, of my minor son Rishad. K., and as Fathimma in the Ration Card No. 2052123498 (Sl. No. 1), issued by the Taluk Supply Officer, Nilambur, is one and the same person. Hereafter I will be known by the name Pathummakutty. K. only.

This change will come into effect in all records related to me.

Nambooripotty,
24-12-2019.

PATHUMMAKUTTY. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Alavi Punnappala, Punnappala House, Kooriyadampoyil, Punnappala P. O., Wandoor, Nilambur Taluk, Malappuram District, Pin Code-679 328, holder of Extract of School Admission Register (Admission No. 478) issued by the Headmaster, AUP School Eriyad, also known as Alavikkutti in the Electoral Identity Card No. IHN0698209 dated 22-10-2015, issued by the Electoral Registration Officer for Wandoor Assembly Constituency of my wife Ayisha and as P Alavikkurikkal in the Ration Card No. 2052055763 (Sl. No. 7), issued by the Taluk Supply Officer, Nilambur, and as Alavikutty in the Passport No. L 9850732 issued from Malappuram, date of issue 18-6-2014 of my wife Ayisha and as Alavi Kurikkal in the S. S. L. C. Card No. K249840 with Register No. 183405 of March 1998 of my son Firos Babu. P. and as Punnappala Alavi Kurikkal in the Birth Certificate with Registration Number 199/80 date of Registration 28-11-1980 issued by the Executive Officer, Registrar of Births & Deaths, Thiruvalli Panchayat of my son Firoz and as Alavi Kurikkal in the Passport No. N6041795 issued from Malappuram, date of issue 6-1-2016 of my son Punnappala Firos Babu and as Alavikurkkal in the Electoral Identity Card No. HMP1462761 dated 2-1-2001

issued by the Electoral Registration Officer, Wandoor of my son Firosbabu and as Alavi Kurikkal in the PAN Card No. ADTPF9926A issued by the Income Tax Department of my son Firose Babu P. and as Alavi Kurikkal in the Marriage Certificate No. 5504/2017 dated 17-8-2017 issued by the Local Registrar of Marriages, Mampad Grama Panchayat of my son Firos Babu P and in the Driving Licence No. 71/8001/2014 date of issue 27-7-2017 issued by the Asst. LA Nilambur of my son Firos Babu P and as Alavi Kurikal in the Birth Certificate with Registration No. 209/82 date of Registration 29-2-1982 issued by the Executive Officer and Registrar, Births and Deaths, Thiruvalli Panchayat of my daughter Shahina and as Punnappala Alavi Kurikkal in the Birth Certificate with Registration No. 28/1984 date of Registration 28-2-1984 issued by the Executive Officer and Registrar, Births and Deaths, Thiruvalli Panchayat of my son Sameer and as Alavi Kurikkal in the S. S. L. C. Card No. 140125, with Register No. 374557 of March 1999 of my son Shameer. P and in the Electoral Identity Card No. HMP 2023828 dated 10-10-2002 issued by the Electoral Registration Officer, Wandoor of my son Shameer and as Alavi Kurikal in the PAN Card No. ESCPP0294P issued by the Income Tax Department of my son Shameer P and Alavi Kurikkal in the Passport No. J6243601 issued from Malappuram, date of issue 21-2-2011 of my son Punnappala Shameer and as Alavi Kurikkal P in the S. S. L. C. Card No. B142084 with Register No. 419153 of March 2002 of my son Suneermon P and as Alavi Kurikkal P in the Electoral Identity Card No. HMP2181923 dated 7-4-2016 issued by the Electoral Registration Officer, Wandoor of my son Suneermon P and as Alavi Kurikkal P in the Driving Licence No. 10/6582/2004 date of issue 15-3-2016 issued by the Asst. LA Nilambur of my son Suneermon P and Alavikurikkal in the PAN Card No. DBFPP8786R issued by the Income Tax Department of my son Suneermon P and Alavi in the Birth Certificate with Registration No. 476/1986 date of Registration 21-4-1986 issued by the Registrar of Births and Deaths, Wandoor Grama Panchayat of my son Suneer Mon and as Alavikurikkal. P in the Marriage Certificate No. 4388/2016 date of issue 5-9-2017 issued by the Local Registrar of Marriages Pandikkad Grama Panchayat of my son Suneermon. P and as Alavikurikkal Punnappala in the Passport No. T1925857 issued from Riyadh date of issue 20-1-2019 of his son Punnappala Suneermon is one and the same person. Hereafter I will be known by Alavi Kurikkal.

This change will come into effect in all records related to me.

Wandoor,
16-1-2020.

ALAVI PUNNAPPALA

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mubin Fathima. A. K., Thottiyam Kandathil House, Edayur North Post, Tirur Taluk, Malappuram District, Pin-676 552, holder of Duplicate S. S. L. C. No. F 624243, with Register No. 237905, of June 2006, and mentioned in the Birth Certificate with Registration No. 3030/2014, date of Registration 23-9-2014, issued by the Sub Registrar of Birth and Death, Valanchery Grama Panchayat, of my minor daughter Fathima Rinsha. M. P., as Mubin Fathima in the Birth Certificate with Registration No. 1499/2019 date of Registration 22-5-2019, issued by the Registrar of Births and Deaths, Valanchery Municipality, of my minor son Rishan. M. P., also known as Mubeena in the Ration Card No. 2053028212 (Sl. No. 6), issued by the Taluk Supply Officer, Perinthalmanna, is one and the same person. Hereafter I have changed my name as Mubeena. A. K.

This change will come into effect in all records related to me.

Edayur North. MUBIN FATHIMA. A. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Mariyumma. P., Kunduvayil House, Ponmala Post, Tirur Taluk, Malappuram District, Pin-676 528, holder of School Admission Register Extract No. 1466, date of Admission 17-5-1967, of G. M. L. P. School, Cherur and mentioned in the S. S. L. C. No. H 161584, with Register No. 210185, of March 2008, of my daughter Shameela Kunduvayil, also known as Mariyamu in the Electoral Identity Card No. ZKV0047167, dated 22-10-2015, issued by the Electoral Registration Officer, Kottakkal Constituency, in the Ration Card No. 2054056878 (Sl. No.1), issued by the Taluk Supply Officer, Tirur, in the S. S. L. C. No 185652, with Register No. 387946, of March 1999, of my son Ameerali Kunduvayil, in the S. S. L. C. No. D-286719, with Register No. 584213, of March 2004, of my another daughter Sahla Kunduvayil, and in the Birth Certificate with Registration No. 68/88, date of Registration 4-3-1988, issued by the Registrar of Birth and Death, Ponmala Grama Panchayat, of my daughter Sahla, as Mariyammu in the S. S. L. C. Book No. D 390599, with Register No. 499434 of March 1991, of my another son Mujeebrahman. K., as Mariyummu. P. in the S. S. L. C. Book No. H 139344, with Register No. 428913, of March 1995, of my another son Haneef Rahman Kunduvayil, as Mariyam in the Birth Certificate with Registration No. 31/1983, date of Registration 22-1-1983, issued by the Registrar of Births and Deaths, Ponmala Panchayat, of my son Ameerali as Mariyam Pakkiyan in the Birth

Certificate with Registration No. 311/75, date of Registration 28-4-1975, issued by the Registrar of Birth and Death, Vengara Grama Panchayat, of my another son Mujeeb Rahman. K., as Mariyamu. P. in the Birth Certificate with Registration No. 361/78, date of Registration 12-9-1978, issued by the Registrar of Birth and Death, Ponmala Grama Panchayat, of my another son Haneefrahman, and as Mariyumma in the Birth Certificate with Registration No. 361/1992, date of Registration 10-2-1992, issued by the Registrar of Births and Deaths, Malappuram Municipality, of my another daughter Shameela Kunduvayil, is one and the same person. Hereafter I will be known by the name Mariyamu. P. only.

This change will come into effect in all records related to me.

Ponmala,
20-12-2019. MARIYUMMA. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and public that I, Fathimakutty. P. P, Panathodi House, Valanchery Post Tirur Taluk, Malappuram District, holder of Extract of Admission Register with Admission No. 10617 with date of Admission 23-5-1987 issued by the Headmistress, Govt. Higher Secondary School, Kuttippuram-679 571 and also known as Fathima in the Electoral Identity Card No. KL/06/040/411527 dated 18-8-1998 issued by the Electoral, Registration Officer, Kuttippuram Constituency and in the Ration Card No. 2054141192 (Serial No. 1) issued by Taluk Supply Officer, Tirur is one and the same person. Hereafter I will be known by the name Fathima only.

This change will come into effect in all records related to me.

Valanchery,
14-1-2020. FATHIMAKUTTY. P. P

NOTIFICATION

I, Sujatha. K., Kizhuveetil House, C.K. Nagar, Tirurangadi Post, Tirurangadi Taluk, Malappuram District, Pin-676 306, do hereby notify for the information of all concerned authorities and the public that the Caste of my minor daughter Nandhitha. S., which is wrongly entered in her S. S. L. C. No. T 615438, with Register No. 372610, of March 2018, as Hindu-Nadar is corrected as Hindu-Vilkurup vide Community Certificate No. SR-12277/2019/C1, dated 14-10-2019, issued by the Tahsildar, Tirurangadi.

This correction will come into effect in all records related to her.

Tirurangadi,
26-12-2019. SUJATHA. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kunhali Kutty Aelandhi, Elanthi House, Puthuparamba Post, Tirurangadi Taluk, Malappuram District, Pin-676 501, holder of School Admission Register Extract with Admission No. 781, date of Admission 29-5-1985, of G. H. S. S., Puthuparamba, also known as Kunhalikutty in the Electoral Identity Card No. KL/06/037/432556 dated 29-8-1998, issued by the Electoral Registration Officer, Tanur Constituency, in the Ration Card No. 2055142483 (Sl. No. 4), issued by the Taluk Supply Officer, Tirurangadi, and in the Birth Certificate with Registration No. 212/98, date of Registration 23-12-1998, issued by the Sub-Registrar of Births and Deaths, Edarikode Panchayat, of my daughter Sabinas, as Aelandhi Kunhali Kutty in the Passport No. P 3449979, date of issue 2-11-2016, issued from the Passport Office, Malappuram, as Kunjalikkutty in the S. S. L. C. No. S 423839, with Register No. 436418, of March 2017, of my minor son Muhammed Rinshan. E., as Kunjaly Kutty in the Birth Certificate with Registration No. 491/02, date of Registration 8-5-2002, issued by the Sub Registrar of Births and Deaths, Kottakkal Panchayat, of my minor son Muhammed Rinshan, and as Kunhali Kutty. E. in the S. S. L. C. No. Q 479405, with Register No. 446917, of March 2015, of my daughter Sabinas. E., is one and the same person. Hereafter I have changed my name as Kunhalikutty Elanthi.

This change will come into effect in all records related to me.

Puthuparamba,
23-12-2019.

KUNHALI KUTTY AELANDHI

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Zainaba Pathoor, Elanthi House, Puthuparamba Post, Tirurangadi Taluk, Malappuram District, Pin-676 501, holder of School Admission Register Extract with Admission No. 561, date of Admission 4-4-1954, of A. M. L. P. S., Perumpuzha, also known as Sainaba in the Electoral Identity Card No. KL/06/037/432555, dated 29-8-1998, issued by the Electoral Registration Officer, Tanur Constituency, and in the S. S. L. C. No. C 074571, with Register No. 448700, of March 2002 of my son Asharaf Elanthi, as Sainaba Ealanthy in the Ration Card No. 2055083238

(Sl. No. 1), issued by the Taluk Supply Officer, Tirurangadi, as Pathoor Zainaba in the Passport No. S 3147858, date of issue 3-8-2018, issued from the Passport Office, Kozhikode, as Sainaba. E. in the School Admission Register Extract with Admission No. 6040, date of Admission 9-2-1988, of M. A. M. U. P. School, Arakkal, of my son Sharafudeen Elanthi, and as Sainaba. P. in the S. S. L. C. Book No. J 170161, with Register No. 527661, of March 1997, of my daughter Ayishabi Elanthi, is one and the same person. Hereafter I have changed my name as Sainaba Pathoor.

This change will come into effect in all records related to me.

Puthuparamba,
23-12-2019.

ZAINABA PATHOOR.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Abdul Razack.V. P., Vayal Pallial House, Kuruvambalam Post, Perinthalmanna Taluk, Malappuram District, Pin-679 338, holder of School Admission Register Extract No. 7561, date of Admission 26-5-1987, of National High School, Kolathur, and Driving Licence No. 53/546/2017, dated 22-10-2019, issued by the Assistant Licensing Authority, Perinthalmanna, also known as Rasakh in the Electoral Identity Card No. KL/06/041/402149 dated 14-7-1998, issued by the Electoral Registration Officer, Mankada Constituency, and in the Birth Certificate with Registration No. 846/2001, date of Registration 6-9-2001, issued by the Sub Registrar of Birth and Deaths, Pulamanthole Grama Panchayat, of my son Salmanfaris as Rasakk in the Ration Card No. 2053008021 (Sl. No. 3), issued by the Taluk Supply Officer, Perinthalmanna, as Rasak in the Birth Certificate with Registration No. 156/1998, date of Registration 28-7-1998, issued by the Registrar of Births and Deaths, Puzhakkattiri Grama Panchayat, of my daughter Jemsheera Jennath, as Abdul Rasak.V. P. in the S. S. L. C. No. N 206414, with Register No. 450861, of March 2013, of my daughter Jemsheera Jennath.V. P., and as Razak Vayalpalli in the Birth Certificate with Registration No. 103/2007, date of Registration 17-2-2007, issued by the Registrar of Birth and Death, Angadipuram Grama Panchayat, of my minor son Mohammed Fazil. V. P., is one and the same person. Hereafter I have changed my name as Rasak Vayal Pallial.

This change will come into effect in all records related to me.

Kuruvambalam,
26-12-2019.

ABDUL RAZACK. V. P.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Haneefa. K., Kunnanath House, J. N. Road, Perinthalmanna Post, Perinthalmanna Taluk, Malappuram District, Pin-679 322, holder of School Admission Register Extract with Admission No. 37/88, date of Admission 19-5-1988, of G. H. S. S., Perinthalmanna, also known as Muhammed Haneefa. K. in the Driving Licence No. 53/1013/2012, dated 27-2-2012, issued by the Assistant Licensing Authority, Perinthalmanna, and in the PAN Card with Permanent Account No. FEOPK2074D, issued from the Income Tax Department, Government of India, as Muhammed Haneefa in the Electoral Identity Card No. NQM3380110, dated 22-2-2011, issued by the Electoral Registration Officer, Perinthalmanna LA Constituency, and in the Ration Card No. 2053008960 (Sl. No. 2), issued by the Taluk Supply Officer, Perinthalmanna, as Mohammed Haneefa. K. in the S. S. L. C. No. S 593743, with Register No. 370775 of March 2017 of my son Mohammed Yasir. K., and in the Birth Certificate with Registration No. 6395/2005, date of Registration 24-11-2005, issued by the Sub-Registrar of Births and Deaths, Perinthalmanna Municipality, of my minor son Mohammed Yaseen, and as K. Mohammed Haneefa in the Birth Certificate with Registration No. 6993, date of Registration 11-9-2001, issued by the Registrar of Births and Deaths, Perinthalmanna Municipality, of my son Mohammed Yasir. K., is one and the same person. Hereafter I will be known by the name Muhammed Haneefa. K. only.

This change will come into effect in all records related to me.

Perinthalmanna,
23-12-2019.

_____ HANEEFA. K.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Kabir Valiyakath, Valiyakath House, Vazhakkattiri, Koottilangadi Post, Perinthalmanna Taluk, Malappuram District, Pin-676 506, holder of S.S.L.C. Book No. F 046893, with Register No. 383282, of March 1986, also known as Kabir. V. in the Driving Licence No. 10/3675/2002, dated 28-5-2013, issued by the Assistant Licensing Authority, Malappuram, as

Kabeer in the Electoral Identity Card No. HFS1323070, dated 24-2-2001, issued by the Electoral Registration Officer, Mankada LA Constituency, and in the Ration Card No. 2053088241 (Sl. No. 4), issued by the Taluk Supply Officer, Perinthalmanna, and as Abdul Kabeer. V. K. in the S.S.L.C. No. P 391870, with Register No. 232710 of March 2014, of my son Kamarudheen. V. K., is one and the same person. Hereafter I have changed my name as Abdul Kabeer Valiyakath.

This change will come into effect in all records related to me.

Koottilangadi,
24-12-2019.

_____ KABIR VALIYAKATH.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Hafsa.V., Edakkattu House, Peringavu, Puthukkode Post, Kondotty Taluk, Malappuram District, Pin-673 633, holder of S. S. L. C. No. A 151462, with Register No. 4195, of March 2000, mentioned in the Birth Certificate with Registration No. 384/2011, date of Registration 11-5-2011, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor daughter Munjiya Jabeen. P. R., and in the Birth Certificate with Registration No. 204/2018, date of Registration 31-3-2018, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor son Minhaj Quthb. P. R., also known as Hafsa in the Electoral Identity Card No. JCW1848506, dated 20-9-2015, issued by the Electoral Registration Officer, Kondotty Constituency, in the Ration Card No. 2077087280 (Sl. No. 1), issued by the Taluk Supply Officer, Kondotty, and in the Birth Certificate with Registration No. 1913/04, date of Registration 30-10-2004, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my another minor daughter Mehjabeen, and as Vellattuchola Hafsa in the Passport No. K 3078536, date of issue 3-9-2012, issued from the Passport Office, Malappuram, is one and the same person. Hereafter I have changed my name as Hafsath. V.

This change will come into effect in all records related to me.

Puthukkode,
26-12-2019.

_____ HAFSA. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed. P. R., Edakakatu House, Peringavu, Puthukkote Post, Kondotty Taluk, Malappuram District, Pin-673 633, holder of S. S. L. C. Book No. E 136124, with Register No. 425075, of March 1992, Permit for Electrical Wireman with Permit No. 74181, date of issue 31-12-2001, of Government of Kerala, mentioned in the Birth Certificate with Registration No. 384/2011, date of Registration 11-5-2011, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor daughter Munjiya Jabeen. P. R., in the Birth Certificate with Registration No. 1913/04, date of Registration 30-10-2004, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my another minor daughter Mehjabeen, and in the Birth Certificate with Registration No. 204/2018, date of Registration 31-3-2018, issued by the Registrar of Births and Deaths, Cherukavu Grama Panchayat, of my minor son Minhaj Quthb. P. R., also known as Muhammed in the Ration Card No. 2077087280 (Sl. No. 4), issued by the Taluk Supply Officer, Kondotty, as Muhammed Puvanchery Rarappanthodi in the PAN Card with Permanent Account No. BOTPR4517M, issued from the Income Tax Department, Government of India, as Mohammed. P. R. in the Duplicate Driving Licence No. 11/4957/1995, dated 9-11-2015, issued by the Assistant Licensing Authority, Kozhikode, and as Puvanchery Rarappanthodi Muhammed in the Passport No. S 3164693, date of issue 21-8-2018, issued from the Passport Office, Kozhikode, is one and the same person. Hereafter I have changed my name as Muhammed Quthb. P. R.

This change will come into effect in all records related to me.

Puthukkote,
26-12-2019.

MUHAMMED. P. R.

NOTIFICATION

I, Renju. R. Krishnan, Unichirakkandi House, Kalpathur P. O., Meppayur, Koyilandy Taluk, Kozhikode District, Pin-673 524, do hereby notify for the information of all concerned authorities and public that my Community, which is wrongly entered as Hindu-Chettiyar in my S. S. L. C. No. E 664230 with Register No. 329510 of March 2005, is corrected as Hindu-Vanikavysa vide Certificate No. TLKKDY/429/2020-G1 dated 20-1-2020 issued by the Tahsildar, Taluk Office, Koyilandy.

This correction will come into effect in all records related to me.

Kalpathur.

RENJU. R. KRISHNAN.

NOTIFICATION

It is hereby notified for the information of all concerned authorities and the public that I, Chandraprabha C S, Paloor House, Pazhoor P. O., Kozhikode Taluk, Kozhikode District-673 661, have changed the name of my minor daughter Anusree Rajan. P, holder of Birth Certificate with Registration No. 305/04, date of Registration 9-2-2004 issued by the Registrar of Births & Deaths, Grama Panchayat Omassery, in the Extract of School Admission Register with Admission No. 13011, date of Admission 5-5-2014 issued by the Headmistress, St. Joseph's Anglo-Indian Girls Higher Secondary School, Kozhikode as Anu C R.

It is further notified that I have changed the name of my minor son Adhith Raj. P, holder of Birth Certificate with Registration No. 1771/07, date of Registration 21-7-2007 issued by the Registrar of Births & Deaths, Grama Panchayat Omassery, in the Extract of School Admission Register with Admission No. 13735, date of Admission 4-6-2014 issued by the Headmaster, Govt. Higher Secondary School, Medical College Campus, Kozhikode-8 as Dhyam C R.

This change will come into effect in all records related to them.

Kozhikode,
18-12-2019.

CHANDRAPRABHA C S

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Muhammed Ekram P., Baithul Nooha, Nr. Yatheem Khana, Kannur City, Kannur District, Pin-670 003, holder of Extract of School Admission No. 1365, date of Admission 27-5-1971 issued by the Headmaster, Ganapathi Vilasam L. P. School, Chovva, Kannur, also known as Muhammed Ekram Cheloth in the Election Identity Card No. LQF1217645 dated 3-7-2015 issued by the Electoral Registration Officer, Kannur Assembly Constituency, in the Passport No. J 5739988 issued on 8-10-2013 by the Assistant Consular Officer, Embassy of India, Doha (Qatar), as Muhammed Ekram C. in the Driving Licence No.13/2642/2009 dated 4-6-2016 issued by the Asst. LA, Kannur, and as P. Iqram in the Extract of School Admission Register with Admission No. 3043, date of Admission 1-6-2011 issued by the Principal, Deenul Islam Sabha, English Medium Higher Secondary School of my minor daughter Fathimathul Nooha Khaulath, in the Birth Certificate of my minor daughter Fathimathul Nooha Khaulath with Registration No. 3135/2005, date of Registration 21-7-2005 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality is one and the same person. Hereafter I have changed my name as Muhammed Ekram.

This change will come into effect in all records related to me.

MUHAMMED EKRAM P.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rosina T P, E. V. House Kottakunnu, Kattampally P. O., Kannur-670 011, holder of extract of School Admission Register with Admission Number 19337, date of Admission 15-5-1993 issued by the Headmaster, Azhikode High School, Azhikode, also known as E V Rosna in the PAN Card Number DQHPR5572N issued from Income Tax Department, Govt. of India, as E V Roshina in the Birth Certificate of my minor daughter Fida E V with Registration Number 155/2004, date of Registration 4-5-2004 issued from Chirakkal Grama Panchayath, as Rosna Ellikkel Varayil in the Passport Number N5541176 issued on 10-12-2015 by the Regional Passport Office, Kozhikode, as Rosna Ellikkel Varayil in the Birth Certificate of my minor daughter Fathima E V with Registration Number 4453/2016, date of Registration 25-6-2016 issued from Kannur Corporation, as Rosina E V in the Ration Card Number 2366191863 (Sl No. 1) dated 27-11-2019 issued by the Taluk Supply Office, Kannur and as Rosina in the Election Identity Card Number DNN 1405463 dated 27-12-2001 issued by the Electoral Registration Officer, Azhikode L A Constituency, is one and the same person. Hereafter I will be known by the name Rosina E V only.

This change will come into effect in all records related to me.

Kattampally,
9-1-2020.

ROSINA T P

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Delma Devadas, House No. 153 C, Burnacherry P. O., Kannur District, Pin-670 013, have changed the name of my minor daughter Diya Manoj Kumar, holder of Extract of School Admission Register with Admission No. 647, date of Admission 25-5-2017 issued by the Headmistress, St. Teresa's A. I. Training School, Birth Certificate with Registration No. 2531/2001, date of Registration 20-5-2011, issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, as Diya Ann Maria.

This change will come into effect in all records related to her.

Kannur,
9-1-2020.

DELMA DEVADAS.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Mohammed Asharaf V., Ahlam, Manikkakavu Entrance Road, P. O. Thana, Kannur District, Pin-670 012, holder of S. S. L. C. No. 472026 with Register No. 205087 of March 1979 as Mohamed Ashraf V. in the DL No. TN37 19960000268 issued on 5-1-1996 by the Licencing Authority, RTO, Kannur as Mohamed Asharaf V. in the Birth Certificate of my daughter E.V. Shahadiya with Registration No. 782B, date of Registration 19-3-1994 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, as V. M. Ashraf in the Birth Certificate of my another daughter E. V. Sheerin Farhana with Registration No. 2824, date of Registration 21-12-1988 issued by the Health Inspector, Registrar of Births & Deaths, Cannanore Municipality, as Muhammed Asharaf V. in the Birth Certificate of my another daughter E.V. Fathimath Safa with Registration No. 3394/02, date of Registration 26-7-2002 issued by the Health Inspector, Registrar of Births & Deaths, Kannur Municipality, is one and the same person. Hereafter I have changed my name as V.Muhammed Ashraf.

This change will come into effect in all records related to me.

Kannur.

MOHAMMED ASHARAF V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jasla Pankajan K., Kariyil House, Mangara, Chapparapadava P. O., Kannur District, Pin-670 581, holder of S. S. L. C. No. L 597672 with Register No. 528267 of March 2011, Higher Secondary Examination Certificate No. HSE 2/2013/386654 with Register No. 9385111 Dated 8-5-2013 issued by the Secretary, Board of Higher Secondary Examination, Thiruvananthapuram, Bachelor of Arts-Major in English Certificate No. IG30-2995 with Enrolment No. 137191270 Dated August 12, 2016 issued by the Vice Chancellor, Indira Gandhi National Open University, Election Identity Card No. REE0406025 Dated 22-10-2015 issued by the Electoral Registration Officer, Taliparamba Assembly Constituency, Marriage Certificate No. 3321/2016 Dated 30-5-2016 with Registration No. 106/2016, Date of Registration 30-5-2016 issued by the Local Registrar, Registrar of Common Marriage, Chapparapadava Grama Panchayat, also known as Jasla K. in the Birth Certificate of my minor daughter Krithika M. S. with Registration No. 832/2017, Date of Registration 7-3-2017 issued by the Registrar of Births and Deaths, Payyannur Municipality is one and the same person. Hereafter I have changed my name as Jasla Sudhesh on consequent to my marriage.

This change will come into effect in all records related to me.

Mangara,
9-1-2020.

JASLA PANKAJAN K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Rubeena P. P., Abrar, New Mahe, Thalassery, Kannur District, Pin-673 311, holder of Abstract of Admission Register with Admission No. 5787, Date of Admission 30-5-1992 issued by the Vice Principal, C. E. Bharathan Govt. H. S. S., Mahe, as P. P. Rubeena in the Birth Certificate with Registration No. 1741/1982, Date of Registration 3-12-1982 issued by the Registrar of Births & Deaths, Health Inspector Gr. I, Thalassery Municipality, also known as Aysha Rubeena in the Election Identity Card No. UQF0425876 Dated 23-12-2014 by the Electoral Registration Officer, Thalassery Assembly Constituency, in the S. S. L. C. No. S 577097 with Register No. 522504 of March 2017 of my daughter Rizwa Fathima, Ration Card No. 2367225864 (Sl. No. 2) Dated 15-3-2017 issued by the Taluk Supply Officer, Thalassery, as Ayisha Rubeena in the Birth Certificate of my minor daughter Riva Nafeesa with Registration No. 4532/2019, Date of Registration 14-6-2019 issued by the Registrar of Births and Deaths, Thalassery Municipality, as Aysha Rubeena Ibrahim in the Birth Certificate of my another minor daughter Rania Ramla with Registration No. 8591/2007, Date of Registration 20-8-2007 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, in the Passport No. J1046178 issued on 7-6-2010 by the Assistant, Passport Office, Kozhikode, and as Ayisha Rubeena Ibrahim in the Birth Certificate of my daughter Rizwa Fathima with Registration No. 3155/II/01, Date of Registration 5-11-2001 issued by the Registrar of Births and Deaths, Health Inspector Gr. I, Thalassery Municipality, is one and the same person. Hereafter I will be known by the name Aysha Rubeena only.

This change will come into effect in all records related to me.

Thalssery,
18-1-2020.

RUBEENA P. P.

NOTIFICATION

I, Sheeba Mary A., Graze, Chunkam, Ponniam West P. O., Eranholi, Thalassery, Kannur District, Pin-670 107, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Christian, LC (Conv. From Pulaya) in my S. S. L. C. No. EE 40605 with Register No. 402313 of October 2011 is corrected as Christian-Latin Catholic, Vide Certificate No. Kdis/448/2020/E2 Dated 15-1-2020 issued by the Tahsildar, Thalassery Taluk.

This correction will come into effect in all records related to me.

Ponniam West,
18-1-2020.

SHEEBA MARY A.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sujesh C., S. V. Nivas, Cheleri P. O., Kannadiparamba Via, Kannur District, Pin-670 604, holder of Technical High School Leaving Certificate No. C17672 with Register No. 1264 of March 1992, Driving Licence No. 59/3307/2008 Dated 31-5-2008 issued by Asst. LA, Thaliparamba, Ration Card No. 2365104141 (Sl. No. 2) Dated 15-3-2017 issued by the Taluk Supply Officer, Taliparamba, as Sujesh in the Election Identity Card No. KL/01/008/516483 Dated 30-1-1999 issued by Electoral Registration Officer, Taliparamba LA Constituency, and as Sajesh Chodath in the Passport No. K9343853 Dated 29-11-2012 issued by Assistant Consular Officer, Consulate General of India, Dubai (U. A. E.) is one and the same person. Hereafter I have changed my name as Sajesh C.

This change will come into effect in all records related to me.

Cheleri,
17-8-2019.

SUJESH C.

NOTIFICATION

I, Biju A. V., Ambalathuvilaham, Thadikkadavu P. O., Thimiri, Kannur District, Pin-670 581, do hereby notify for the information of all authorities concerned and the public that my Caste which is wrongly entered as Christian-RC in my S. S. L. C. No. K 037511 with Register No. 320647 of March 1998, is corrected as Christian-Latin Catholic Community vide Certificate No. G2. 667/2020/KDis dated 18-1-2020 issued by the Tahsildar, Taliparamba Taluk.

This correction will come into effect in all records related to me.

Thadikkadavu,
20-1-2020.

BIJU A. V.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Jenevia Dcosta, Jaseem Manzil, Pachakkad, Anangoor, Kasaragod P. O., Kasaragod Taluk, Kasaragod District, Pin-671 121; holder of S. S. L. C. Certificate No. 126774 with Register No. 20060446545 of March 2006, issued by Karnataka Secondary Education Examination Board, Government of Karnataka; Pre University Examination Certificate No. 297660, with Register No. 750676, dated 3-5-2008, issued by Department of Pre University Education, Government of Karnataka; General Nursing and Midwifery Certificate with Register No. 09DN5869 of February 2013, issued by Karnataka State Diploma in Nursing Examination Board, Bangalore also known as Jenevia D'Costa in the Registration Certificate with Register No. 166318 dated 10th June 2013, issued by The Karnataka State Nursing Council, Bangalore; Renewal of Registration Certificate with Register No. 00052317, dated 28th May 2016, issued by The Karnataka State Nursing Council, Bangalore; Birth Certificate with Registration No. 1991-B-305, date of Registration 1-5-1991, issued by Chief Registrar of Births and Deaths, Government of Karnataka; Electoral Identity Card No. XSX6351704, dated 11-1-2012, issued by the Electoral Registration Officer, Moodabidri Assembly Constituency; known as Jenevia D Costa in the Registration Certificate with Register No. KL02201800145, dated 24-1-2018, issued by Kerala Nurses And Midwives Council, Thiruvananthapuram; Training Certificate in Cognitive and Skills Evaluations (CPR and AED) Program with eCard Code E13EEDD50250, date Completed 9-8-2018, from American Heart Association Basic Life Support, Bangalore; Training Certificate in Cognitive and Skills Evaluations (ACLS) Program with eCard Code 87DFFC82518C, date Completed 14-8-2018, from American Heart Association Basic Life Support, Bangalore; Marriage Certificate No. 10/2017, dated 14-12-2017, issued by the Marriage Officer Kasaragod and known as Jaseena in the Ration Card No. 2468043547, dated 15-3-2017, issued by the Taluk Supply Officer, Kasaragod; Permanent Account No. BVBP6076N, issued from Income Tax Department, Government of India; Passport No. T8026818, date of issue 19-8-2019, issued from the Passport Office, Kozhikode; is one and the same person. Hereafter I will be known by the name Jaseena only.

This change will come into effect in all records related to me.

Kasaragod,
5-12-2019.

JENEVIA DCOSTA

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Sudha. K, Aramanganam, Mangad, Bare P. O., Kasaragod District, holder of Extract of School Admission Register with Admission No. 10781, date of Admission 23-5-1984, issued by the Headmaster, Government Higher Secondary School, Udma, Kasaragod, also known as Sujatha. K, in the Ration Card No. 2469106786 (Sl. No. 1), dated 15-3-2017, issued by the Taluk Supply Officer, Hosdurg, and known as Sujatha in the Factory Employee Identity Card No. 017671 with Contract No. 47, issued from B. Annappa Pai & Sons, Mangalore, Kasaragod, is one and the same person. Hereafter I will be known by the name Sujatha. K only.

This change will come into effect in all records related to me.

Bare,

4-1-2020.

SUDHA. K

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Althaf A. K., Noor Mahal, Cheriya Kunnil, Arikady, P. O. Kumbala, Kasaragod District, Pin-671 321, holder of S. S. L. C. Book No. H 051956 with Register No. 271348 of March 1995, also known as Althaf C. M. in the Duplicate Election Identity Card No. FDT0986653 dated 22-3-2012 issued by the Electoral Registration Officer, Manjeshwar LA Constituency, PAN Card No. BAJPA8912P issued from Income Tax Department, Govt. of India, Ration Card No. 2481011725 dated 3-7-2017 (Sl. No. 4) issued by the Taluk Supply Officer, Manjeshwaram, is one and the same person. Hereafter I will be known by the name Althaf C. M. only.

This change will come into effect in all records related to me.

Arikady,
18-1-2020.

ALTHAF A. K.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Shamina Mol M., Sai Chaithanya, Chandra, Maniyat P. O., Hosdurg Taluk, Kasaragod District, Pin-671 310, holder of S. S. L. C. A No. 062895 with Register No. 445225 of March 2000, Higher Secondary Examination Certificate No. HSE 093723 with Register No. 714977 of March 2002, issued by the Joint Director (Examinations), Department of Higher Secondary Education, Thiruvananthapuram, Diploma in Electronics Certificate No. 0063317 with Register No. 82040553 of November 2005 issued by the Joint Controller of Technical Examinations (Kerala), Thiruvananthapuram, Degree of Bachelor of Technology in Electronics and Communication with Register No. 28464 of May 2009, 730514 of May 2011, 129922 of May 2012 dated 16th December 2013 issued by the Vice-Chancellor, Mahatma Gandhi University, Election Identity Card No. JWB2150753 dated 16-2-2008 issued by the Electoral Registration Officer, Trikaripur LA Constituency, Driving Licence No. 60/2677/2016 dated 23-4-2016 issued by the Asst. LA, Kanhangad, PAN Card No. DKAPS1886K issued from Income Tax Department, Govt. of India, Marriage Certificate No. 53/2013 dated 2-2-2013 with Registration No. 12/2013, date of Registration 2-2-2013 issued by the Local Registrar, Pilicode Grama Panchayat, in the Birth Certificate of my minor son Adrith S. Krishna with Registration No. 2288/2014, date of Registration 14-5-2014 issued by the Registrar of Births and Deaths, Payyannur Municipality, as Shaminamol M. in the Ration Card No. 2469094644 dated 15-3-2017 issued by the Taluk Supply Officer, Hosdurg, is one and same person. Hereafter I have changed my name as Shamna Satheesh on consequent to my marriage.

This change will come into effect in all records related to me.

Chandra,
28-1-2020.

SHAMINA MOL M.

NOTIFICATION

It is hereby notified for the information of all authorities concerned and the public that I, Chijom. C. Joy, 'Chilampil', Chittarikkal P. O., Vellarikundu Taluk, Kasaragod District, Pin-671 326, presently working as H. S. S. T. Senior Sel. Gr. Chemistry in Marygiri H. S. S. Therthally, Alakode, Kannur, holder of S. S. L. C. Book No. E 349378 with Register No. 172761 of March 1985; Pre-Degree Examination Memorandum Folio No. 0347 with Register No. 23167 of April 1987, issued from University of Calicut; Bachelor of Science Degree Certificate No. 6597 with Register No. 2671 of April 1991,

issued from University of Kerala; Master of Science Degree Certificate with Roll No. 65262 and Enrolment No. AB/00/11517, dated 1-8-1994, issued by the Vice-Chancellor, Barkatullah Vishwavidyalaya, Bhopal, Madhya Pradesh; Bachelor of Education Degree Certificate No. 96EF016 of July 1996, issued from Bangalore University; Master of Education Degree Certificate No. SR 20079470 with Register No. A07549934 of April 2001, issued from Madurai Kamaraj University, Tamilnadu; Driving Licence No. 59/4793/1996, dated 25-1-2017, issued by the Asst. LA Kanhangad; Electoral Identity Card No. WPC0476598, dated 7-4-2019, issued by the Electoral Registration Officer, Trikaripur Assembly Constituency; Ration Card No. 2480009750 (Sl. No. 2), dated 15-3-2017, issued by the Taluk Supply Officer, Vellarikundu; Birth Certificate with Registration No. 658/1999, date of Registration 23-3-1999, issued from Kanhangad Municipality, of my son Allen Cijom; Birth Certificate with Registration No. 99/2001, date of Registration 4-1-2001, issued from Kanhangad Municipality, of my daughter Helen Cijom; Birth Certificate with Registration No. 4099/2008, date of Registration 17-9-2008, issued from Taliparamba Municipality, of my son Alden Cijom; S. S. L. C. No. Q 276791 with Register No. 230211 of March 2015, of my son Allen Cijom; All India Senior School Certificate Examination, 2017 Marks Statement S. No. SSCE/2017/1150157 with Roll No. 4816332, dated 28-5-2017, issued from Central Board of Secondary Education, Delhi, of my son Allen Cijom; Secondary School Examination (Session: 2014-16) Grade Sheet cum Certificate of Performance S. No. SSE/2016/1686461, with Roll No. 4366430, dated 28-5-2016 issued from Central Board of Secondary Education, Delhi, of my daughter Helen Cijom, also known as Chijom Chilampil Joy in the Passport No. K 9768709, dated 12-4-2013, issued from Regional Passport Office, Kozhikode, and in the Permanent Account No. ADHPJ2959B, issued from Income Tax Department, Government of India, is one and the same person. Hereafter I have changed my name as Cijom. C. Joy.

This change will come into effect in all records related to me.

Chittarikkal,
13-12-2019.

CHIJOM. C. JOY